

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2264
ANSWERED ON:18.12.2013
EDUCATION TO AUTISTIC CHILDREN
Singh Shri Pashupati Nath

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) Whether the Government has made any arrangement for providing education to children suffering from autism in the Government schools;
- (b) If so, the details thereof; and
- (c) If not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a)&(b): Yes, Madam. The Centrally Sponsored Scheme of the Sarva Shiksha Abhiyan Scheme (SSA), which is the main vehicle for implementation of the provisions of the RTE Act, 2009 provides for free and compulsory elementary education to all the children in the age group of 6 to 14 years including the children suffering from autism in the Govt. schools. Major interventions for such children include their identification, functional and formal assessment, appropriate educational placement, preparation of Individualized Educational Plan, provision of aids and appliances, teacher training on Autism and therapeutically support.

The Centrally Sponsored Scheme titled "Inclusive Education for Disabled at Secondary Stage (IEDSS)" enables all students with disabilities, after completing eight years of elementary schooling, to pursue further four years of secondary schooling (classes IX to XII) in an inclusive and enabling environment. The Scheme covers all children passing out of elementary schools and studying at the secondary stage in Government, local body and Government-aided schools, with one or more disabilities as defined under the Persons with Disabilities Act (1995) and the National Trust Act (1999), including Autism, in the age group 14+ to 18+ (classes IX to XII).

(c) In view of the above, does not arise.